

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 85

Dated: Guwahati, the 30th of June, 2023

In continuation of this Registry's earlier Notification No. 05 dated 18.01.2022 and Notification No. 83 dated 29.11.2022, the following categories of cases shall be filed only through e-filing mode as per the Gauhati High Court e-filing Rules, 2020:

- (a) Income Tax Appeals
- (b) Customs Appeals
- (c) GST matters
- (d) Company Petition / Appeals / Applications
- (e) Central Excise matters etc.

This Notification shall come into force with effect from 17.07.2023.

By Order,
Sd/- A. Ajitsaria

REGISTRAR GENERAL

Memo No. HC.III-07/2015/3722-3752/G, dated Guwahati, 30-06-2023

Copy to:-

1. The Secretary General, Supreme Court of India, New Delhi.
2. The Advocate General, Assam/ Nagaland/ Mizoram / Arunachal Pradesh for information.
3. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam. He is requested to circulate this Notification to all State Government departments for compliance.
4. The Law Secretary, Nagaland, Mizoram/ Arunachal Pradesh. He/ She is requested to circulate this Notification to all State Government departments for compliance.
5. The Registrar (Admin./ Vig./ Judl./ Estt.), Gauhati High Court, Guwahati.
6. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Yupia, for information and circulation amongst all the Judicial Officers in their respective States.
7. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati. Guwahati.
8. The District & Sessions Judge,
Bajali / Baksa / Barpeta / Biswanath / Bongaigaon / Cachar / Chirang / Charaideo / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup / Kamrup (Metro) / Karbi Anglong / Karimganj / Kokrajhar / Lakhimpur / Majuli /

Morigaon / Nalbari / Nagaon / Sivasagar / Sonitpur /South Salmara-
Mankachar / Tinsukia / Udalguri / West Karbi Anglong

***(He/ She is requested to circulate this Notification
amongst the Judicial Officers under his/her jurisdiction)***

9. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim.
10. The President/Secretary General, Gauhati High Court Bar Association, Guwahati.
11. The President/General Secretary, Gauhati High Court Advocates' Association, Guwahati.
12. The President/Secretary, All Assam Lawyers' Association, Guwahati.
13. The President/Secretary, Lawyers' Association, Guwahati.
14. The President, Tax Bar Association, Guwahati.
15. The Senior Information Technology Consultant, Gauhati High Court, Guwahati.
16. The Joint Registrar (_____), Gauhati High Court, Guwahati.
17. The Director, Law Research Institute, Gauhati High Court, Guwahati.
18. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
19. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
20. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
21. The Court Manager, Gauhati High Court, Guwahati.
22. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
23. The Project Manager, Gauhati High Court, Guwahati.

***(He is requested to upload this Notification in the website
of the Gauhati High Court)***

24. The P.S. to Hon'ble Mr. / Mrs. Justice _____,
Gauhati High Court, Guwahati, for the information of his / her Lordship /
Ladyship.
25. The AO(J), _____ Section, Gauhati High Court, Guwahati.
26. The Court Master, Court No. _____, Gauhati High Court, Guwahati.
27. The Senior Systems Officer, Gauhati High Court, Guwahati.
28. The Court Officer Nos. 1 / II, Gauhati High Court, Guwahati.
29. The Chief Security Officer, Gauhati High Court, Guwahati.
30. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
31. The Gauhati High Court Notice Boards.

AK 30.6.23
REGISTRAR GENERAL